

104488

The High Court of Kerala

Kochi- 682 031
Dated- 28.11.2018

Proceedings

High Court establishment- filling up the vacancies in the category of Personal Assistant (Selection Grade) to Judge, High Court- orders issued.

Read : 1. High Court Proceedings No. A6-81419/2017 dated 22.10.2018.
2. High Court Proceedings No. A6-13/2018 dated 13.07.2018 & 8.10.2017
3. Government Circular No.72/2005/Fin dated 30.12.2005

Order No. A5- 43891/2015 / A9

The following members in the category of Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month are promoted as Personal Assistants (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate, in the vacancies that arose consequent to the refixation of cadre strength of Personal Assistant(Selection Grade) to Judge as per High Court proceedings read (1) above.

1. Smt.Vimila P.V.
2. Smt.Simi C.L.
3. Smt.Rahmath K.M.
4. Smt.Berncy K.A.
5. Sri.Antony M.G.
6. Smt.Dhanya M.R.
7. Smt.Smitha Das A.S.
8. Smt.Vimina A.V.
- 9.Smt.Seema K.V. (now on leave without allowances on medical certificate)
10. Smt.Preethy P.Nair

All of the above mentioned officers except Smt.Seema K.V. (Sl.No.9) will assume charge as Personal Assistants (Selection Grade) to Judge, High Court retrospectively, with effect from 4.9.2018 F.N. Smt.Seema K.V. will assume charge as Personal Assistant (Selection Grade) to Judge, High Court on the date of rejoining duty.

(By Order)


K.Haripal
Registrar General

(p.t.o.)

80
80401

To

11

The persons concerned.
Smt. Seema K.V., F-402, Satya Residency,
Near Bhagavati Vidyalaya,
Anand Party Plot Road, New Ranip,
Ahmedabad-382 480
The Accountant General (A&E), Kerala, Thiruvananthapuram (11 copies)
The Sub Treasury Officer, Ernakulam
The Joint Registrars, High Court
The Finance Officer, High Court
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Chief Librarian, High Court
The Assistant Registrar in charge of Chief Justice's Secretariat, High Court
The Personal Assistant to the Chief Justice, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The Finance Wing, High Court
The G (Accounts- I, II & III) Sections, High Court
✓ The IT Section, High Court (for publishing in the High Court website)
The A1, A2, A3, A4, A5, A6, A7 & A8 Seats, High Court
The Administrative Records Section, High Court
The File/Stock file.